

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:10
ANSWERED ON:22.11.2006
FUNDS TO NGOS
Singh Deo Smt. Sangeeta Kumari

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government provides financial assistance to Non-Governmental Organisations (NGOs) for implementation of family welfare programmes and various rural health schemes in Orissa;
- (b) if so, the details thereof for the last three years alongwith the names of NGOs and funds allocated to them for this purpose;
- (c) whether any review has been done regarding working of these organizations; and
- (d) if so, the names of NGOs which have committed irregularities and the action taken against them?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (d) Before inception of the Reproductive and Child Health Programme (RCH-II) by this Ministry from 1/4/2005, the funds were provided to the NGOs directly. After launching of RCH-II programme, the funds under MNGO/FNGO/SNGO scheme, are provided through State Health Societies. Details of funds released to the NGOs, working in Orissa, for the last three years, have been given in the Annexure. Periodic reviews are conducted, by state and Govt. Of India, regarding the performance of these organizations. Joint review mission, under the programme also visited the state and reviewed the MNGOs/FNGOs programme recently. No report of irregularities has been received so far from the State.